

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2935
TO BE ANSWERED ON DECEMBER 12, 2024**

BENEFITS UNDER JAL HI AMRIT SCHEME IN MATHURA

NO. 2935. SMT. HEMA MALINI:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the details of the budgetary allocation under the 'Jal Hi Amrit' scheme along with the achievements made vis-a-vis target set in this regard;**
- (b) whether the said scheme has been beneficial in making water management system better and effective in urban areas and if so, the details thereof; and**
- (c) the details of the improvements made in water management system in various cities of Uttar Pradesh including Mathura?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): "Jal Hi AMRIT" is a sub-scheme under AMRUT 2.0 reforms, which aims to incentivize States and Union Territories (UTs) to efficiently manage sewage treatment plants for recyclable treated water meeting environmental standards on sustained basis. The focus of this sub-scheme is to build capacity and incentivizing qualitative improvements in the treated discharge effluent. This initiative is targeted to create opportunities for suitable reuse of water, contributing to the overall goal of water security through increasing water availability under the Mission. The outcomes envisaged are as below:

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- (i) **Improvement in treated effluent quality**
- (ii) **Enhancement of reuse capacity of treated used water in urban area and enhancing water availability through reuse of used water.**
- (iii) **Improved capacity of ULBs / parastatals /operational staff through targeted training**
- (iv) **Enhancement in monitoring systems like Online Continuous Effluent/ Emission Monitoring System (OCEMS) and Supervisory Control and Data Acquisition (SCADA) for operational efficiency and transparency.**

Under this programme, provision has been made for assessment of participating STPs based on the desktop assessment, field verification, water quality testing and thereafter issue of Star-rating certificate with six months validity to the eligible STPs based on the final assessment. The amount of incentive for the STPs with 3-Star and above rating in different groups is as below:

Star rating	Group - 1	Group - 2	Group - 3	Group - 4	Group - 5
	STPs with treatment capacity				
	< 5 MLD	5 to <10 MLD	10 to <50 MLD	50 to <100 MLD	100 MLD & above
*****	0.75 Crore	1.5 Crore	4 Crore	6 Crore	8 Crore
****	0.5 Crore	1 Crore	2 Crore	3 Crore	5 Crore
***	0.25 Crore	0.75 Crore	1 Crore	2 Crore	3 Crore

Overall an amount of ₹1,300 cr. has been earmarked as reform incentive under AMRUT 2.0 for two years i.e. current Financial Year (FY) and the next FY 2025-26 for this initiative for the States/ UTs on first-come first-serve basis.

So far, 848 Sewage Treatment Plants have been enrolled (submitted information) via online platform for assessment. In Uttar Pradesh, 45 Sewage Treatment Plants have submitted information on the online portal including 01 Sewage Treatment Plant of Mathura.
